

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).13424/2006

(From the judgment and order dated 09/05/2006 in SA No.138/1995 of The
HIGH COURT OF M.P AT JABALPUR)

KRISHNA CHAND

Petitioner(s)

VERSUS

ASHOK KUMAR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 19/07/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Prakash Shrivastava,Adv.

For Respondent(s)

Mr. Ram Ekbal Roy, Adv.
for Mr. M.P. Jha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter Affidavit may be filed before 29th August, 2007.

List the matter on 29th August, 2007.

(S.G.SHAH)
Registrar